

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. NO. 710 of 1993
~~XXXXXX~~

DATE OF DECISION 05.05.1994.

Kamlaben Kanjibhai Solanki Petitioner

Shri U.M.Panchal Advocate for the Petitioner (s)

Versus

Union of India and ors. Respondent

Shri Akil Kureshi Advocate for the Respondent (s)

CORAM

The Hon'ble Mr. N.B.Patel : Mice Chairman

The Hon'ble Mr. K.Ramamoorthy : Member (A)

JUDGMENT

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

} No

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Kamlaben Kanjibhai Solanki,
Near Bank Society,
Veraval,
Dist. Junagadh.

...Applicant.

(Advocate : Mr.U.M.Panchal)

Versus

1. Union of India,
(Notice to be served through
Customs authority),
2. Superintendent of Customs,
Shore guard,
Veraval.
3. Assistant Collector of Customs,
Shore guard, Sudama Chawk,
Porbandar, Dist : Junagadh.
4. Collector of Customs,
Customs Office,
Rajkot.

...Respondents.

(Advocate : Mr.Akil Kureshi)

ORAL JUDGMENT

O.A.NO. 710 OF 1993.

Dated : 05th May, 1994.

Per : Hon'ble Mr.N.B.Patel : Vice Chairman

Mr.Akil Kureshi informs us that the suggestion by the Tribunal has been considered by the Deputy Collector and he has expressed the department's inability to make any relaxation in the education eligibility standard for regularisation of the applicant. Mr.Akil Kureshi further informs us that, however, the Deputy Collector has accepted our suggestion for increasing the working hours of the applicant so that ~~he~~ she may get an increase in the wages paid to her and the Assistant Collector is expected to take necessary steps at the earliest. On behalf of the

: 3 :

applicant Mr. U.M. Panchal states that the applicant is satisfied with this and does not press the application. The application is therefore, disposed of as not pressed. If there is any difficulty in the matter, the applicant may move the Tribunal in that connection. No order as to costs.



(K. Ramamoorthy)
Member (A)



(N.B. Patel)
Vice Chairman

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